

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 125

IA(I.B.C)/1705(CH)2023, IA(LB.C)/1275(CH)2023
IA(I.B.C)/2083(CH)2023, IA(I.B.C)/432(CH)2023
IA(I.B.C)/1167(CH)2023, IA(I.B.C)/2507(CH)2023
IA(I.B.C)/2497(CH)2023, IA(I.B.C)/2491(CH)2023
IA(I.B.C)/2493(CH)2023, IA(I.B.C)/487(CH)2024
IA(I.B.C)/669(CH)2024, IA(I.B.C)/670(CH)2024
IA(I.B.C)/671(CH)2024, IA(I.B.C)/1391(CH)2024

In
CP(IB) No. 182/Chd/HP/2019
(Admitted)

IN THE MATTER OF:
Bhagwati Steel Sales

...Petitioner-Operational Creditor

Versus

HIM MEC TEC Pvt. Ltd.

...Respondent-Corporate Debtor

Under Section: 9, 33(1), 60(5), 19(2), 66(1), IBC 2016
Rule: 11 of NCLT, 2016

Order delivered on 12.06.2024

CORAM:

SHRI. SATYA RANJAN PRASAD,
HON'BLE MEMBER (T)

SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:

For the RP

: Mr. Akaant Kumar Mittal, Advocate with Mr.
Manik Goyal, RP in person.

ORDER

Heard the submissions made by the learned counsel for the RP as well as RP who are present at the time of the hearing of the matter.

Upon hearing submissions made by them, the matter now stands posted to 22.07.2024.

Sd/-
(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)

Sd/-
(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)